

# ORISSA HIGH COURT

**FILING REPORT AS ON :22/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005741/2023	RAMESH NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /337 /2021 A.D.J.,BHANJANAGAR(Ganjam) ST/0000025/2022
2	BLAPL/0005742/2023	MITU SABAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /37 /2022 ADJ,KODALA(Ganjam) ST/0000051/2022
3	BLAPL/0005743/2023	SONU HANTAL @ GAJIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /2 /2023 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri ) CT/0000085/2023
4	BLAPL/0005744/2023	SANATAN@SANTANU KANDHAPAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /20 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000021/2023
5	BLAPL/0005745/2023	BHARAT DAS VS STATE OF ODISHA	DEBASNAN DAS VS	REMUNA /2 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000003/2023
6	BLAPL/0005746/2023	ALOK RANJAN JENA@SUKAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /317 /2022 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000136/2022
7	BLAPL/0005747/2023	MAKARA @ RAKESH @ PURNA CHANDRA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /12 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000045/2023
8	BLAPL/0005748/2023	SK. RAJU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000128/2023
9	BLAPL/0005749/2023	RAJIB LOCHAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /283 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000291/2022
10	BLAPL/0005750/2023	RUPIA KHATEI @ UPENDRA KHATEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /37 /2023 JMFC, BHAPUR(Nayagarh ) GR/0000034/2023
11	BLAPL/0005751/2023	BISWAJIT MALLICK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /151 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) TR/0000096/2020

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12	BLAPL/0005752/2023	DEEPAK @ SARBESWAR MALLICK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BIDANASI /36 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000079/2023
13	BLAPL/0005753/2023	SK. AMIN@TIBARI@KALA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHANDRASEKHARPUR /293 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0005163/2022
14	BLAPL/0005754/2023	PRASANT KUMAR DALAI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP LOCK /143 /2023 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000462/2023
15	BLAPL/0005755/2023	RAGHU BISWAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHANDRASEKHARPUR /293 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0005163/2022
16	BLAPL/0005756/2023	BIJAYA KUMAR MOHARANA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	DHARMASALA /14 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000054/2023
17	BLAPL/0005757/2023	RAJAT PRADHAN @ CHINTU VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	KUMBHARAPARA /285 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000114/2022
18	BLAPL/0005758/2023	JITENDRA BEHERA@JITENDRA NATH BEHERA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	UMERKOTE /79 /2023 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000142/2023
19	BLAPL/0005759/2023	GURUCHARAN SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	DEOGARH /9 /2020 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000001/2020
20	BLAPL/0005760/2023	RANJIT PATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000089/2023
21	BLAPL/0005761/2023	KUSHA SETHI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BARI /309 /2022 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000018/2023
22	BLAPL/0005762/2023	SUNIL KUMAR SAHU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000003/2023
23	BLAPL/0005763/2023	MANOJ KUMAR NANDA	BIJAYA KUMAR BEHERA (1)	PATNAGARH /256 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0001090/2022
24	BLAPL/0005764/2023	B. SHIBA REDDY VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	GOSANINUAGAM /35 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000296/2023
25	BLAPL/0005765/2023	SUNIL KUMAR YADAV VS STATE OF ODISHA	S.S.RAY 2 VS	PLANTSITE /341 /2022 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000042/2022
26	BLAPL/0005766/2023	PRADEEP BADACHAT VS STATE OF ODISHA	SATYABRATA PANDA VS	GOCHHAPADA /37 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000044/2023
27	BLAPL/0005767/2023	NAGEN SAMAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	CUTTACK SADAR /580 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0003415/2022
28	BLAPL/0005768/2023	SUBRAT KARMI @ SUBRAT KUMAR KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /239 /2017 J.M.F.C.,KANTAMAL(Baudh ) CT/0000325/2017
29	BLAPL/0005769/2023	SIDHESWAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS 1 VS	JHARSUGUDA SADAR /90 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda ) CT/0000622/2023
30	BLAPL/0005770/2023	KALU BADHEI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000007/2016
31	BLAPL/0005771/2023	GANGADHAR PAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /280 /2023 ADDL.SPL.JUDGE, TALCHER(Anugul ) Spl/0000013/2023
32	BLAPL/0005772/2023	KALU @ TAPAN KUMAR MAHARANA VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /12 /2022 ADDL.SESIONS JUDGE,KARANJIA(Mayurbhanj) ST/0000046/2022
33	BLAPL/0005773/2023	SK. MAINUDDIN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /182 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000469/2023
34	BLAPL/0005774/2023	KALANDI SAHU VS	ARIJEET MISHRA VS	/ /0 ADDL SESSIONS JUDGE CUM SPL JUDGE, JAJPUR ROAD(Jajapur )

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35	BLAPL/0005775/2023	STATE OF ODISHA MALAYA KUMAR NATHI VS	RAJALAXMI BISWAL VS	2(A)CC/0000003/2023 TALCHER TOWN /280 /2023 ADDL.SPL.JUDGE, TALCHER(Anugul ) Spl/0000013/2023
36	BLAPL/0005776/2023	STATE OF ODISHA MANOJ KUMAR PATTNAIK VS	PUSPAMITRA MOHAPATRA VS	SAHID NAGAR P.S. /367 /2021 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0004967/2021
37	BLAPL/0005777/2023	STATE OF ODISHA KOKO MUDULI VS	UMAKANTA MOHAPATRA VS	/ /0 A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000101/2022
38	BLAPL/0005778/2023	STATE OF ODISHA MANOJ KUMAR PATTNAIK VS	PUSPAMITRA MOHAPATRA VS	SAHID NAGAR P.S. /532 /2018 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0005534/2018
39	BLAPL/0005779/2023	STATE OF ODISHA BASANTA KUMAR SAHU VS	SANJIB KUMAR BHANJADEO VS	POLASARA PS /402 /2022 ADJ,KODALA(Ganjam) ST/0000046/2023
40	BLAPL/0005780/2023	STATE OF ODISHA RANDHIR SHARMA VS	UMAKANTA BARIK VS	CHAMPUA /14 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar) GR/0000038/2023
41	BLAPL/0005781/2023	STATE OF ODISHA BASANTA KUMAR DAKUA@SONU VS	S.S.RAY 2 VS	BHARATPUR PS /60 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000177/2023
42	BLAPL/0005782/2023	STATE OF ODISHA CHAUTURA DEEP VS	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /20 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0006753/2022
43	BLAPL/0005783/2023	STATE OF ODISHA(EOW) ANGURA KANHAR VS	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000011/2023
44	BLAPL/0005784/2023	STATE OF ODISHA KILO CHINNA RAO VS	ANIRUDHA DAS VS	CHITRAKONDA /119 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000095/2021
45	BLAPL/0005785/2023	STATE OF ODISHA RABENA @ AJAY SAMANTARAY VS	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /72 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khordha ) TR/0000049/2023

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46	BLAPL/0005786/2023	CHANDAN NAHAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /293 /2021 ADJ,KODALA(Ganjam) ST/0000003/2022
47	BLAPL/0005787/2023	SAPAN GUMAN SINGH @ TUMA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000052/2023
48	BLAPL/0005788/2023	BIHARI NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /154 /2013 2ND A.D.J,KHURDA(Khordha ) ST/0000136/2013
49	BLAPL/0005789/2023	SURENDRA KARMALI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	SEMILLIGUDA /75 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000053/2022
50	BLAPL/0005790/2023	SRIKANTA BARIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /139 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000089/2023
51	BLAPL/0005791/2023	LITU GOUDA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PHULBANI TOWN /89 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000204/2023
52	BLAPL/0005792/2023	UDAYA MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000015/2023
53	BLAPL/0005793/2023	M. PANDU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PHULBANI TOWN /89 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000204/2023
54	BLAPL/0005794/2023	GUNDU @ DINESH NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	MAHABIROD /15 /2023 J.M.F.C.,PARJANG(Dhenkanal) GR/0000064/2023
55	BLAPL/0005795/2023	BANA@BIKASH MISHRA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	BRAJARAJNAGAR /80 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000293/2023
56	BLAPL/0005796/2023	KRUSHNA SAHOO VS STATE OF ODISHA	SANAT KUMAR DAS VS	KHANDAGIRI P.S. /156 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0000488/2023
57	BLAPL/0005797/2023	PRAKASH CHANDRA LENKA	PRAKASH CHANDRA BEHERA	BALICHANDRAPUR /160 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur )
58	BLAPL/0005798/2023	STATE OF ODISHA BHAGABAT SWAIN	PRABHU PRASANNA BEHERA	CT/0000792/2023 BALICHANDRAPUR /160 /2023
		VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur )
59	BLAPL/0005799/2023	STATE OF ODISHA ANANTA KUMAR SENAPATI	BISHNU PRASAD PRADHAN	CT/0000792/2023 KANAS /132 /2022
		VS	VS	SPECIAL JUDGE, PURI(Puri)
60	CMAPL/0000407/2023	STATE OF ODISHA BHUMIKA MAHANTA	ADV.	TR/0000014/2023 //
		VS	VS	()
61	CMP/0000590/2023	OST LOGISTICS PVT. LTD., KOLKATA UGRASEN HATI	NAGEN KUMAR BARICK	//
		VS	VS	CIVIL JUDGE (JD),SALIPUR(Cuttack)
62	CMP/0000591/2023	DHIRENDRANATH PARIDA SUNAKAR MALIK	GAGAN BIHARI SINGH	CS/0000007/2023 //
		VS	VS	CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack)
63	CONTC/0003615/2023	PRAMOD KUMAR SAHU ABINASH DAS	ADV	CS/0006998/2014 //
		VS	VS	()
64	CONTC/0003616/2023	VISHAL KUMAR DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. PRAVAT MAHAPATRA	ADV	//
		VS	VS	()
65	CONTC/0003617/2023	VINEET BHARADWAJ, COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ SUBASH CHANDRA SAHOO	ADV.	//
		VS	VS	()
66	CONTC/0003618/2023	BISHNUPADA SETHI, IAS BIBHUTI BHUSAN SETHI	ADV.	//
		VS	VS	()
67	CONTC/0003619/2023	ANU GARG, IAS LAXMAN HARIJAN	ADV	//
		VS	VS	()
68	CONTC/0003620/2023	ABDAAL M. AKHTAR, I.A.S. BALARAM BARADA	ADV	//
		VS	VS	()

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69	CONTC/0003621/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. PUSPA GOUDA VS	ADV ADV	// // ()
70	CONTC/0003622/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. HAREKRUSHNA SAHOO VS	SATYABRATA MOHANTY VS	// // ()
71	CONTC/0003623/2023	DR. PRAMOD KUMAR SAHU, DIRECTOR CENTRAL INSTITUTE OF FRESH WATER AGRICULTURE, KHAMRORDHA SHREBATS MISHRA VS	ADV VS	// // ()
72	CONTC/0003624/2023	AJAYA KUMAR BHALLA, PRINCIPAL SECY., HOME DEPT. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ORISSA HIGH COURT(Cuttack)
73	CRLA/0000575/2023	ASIT MOHANTY, TAHASILDAR, GHASIPURA RAJA @ BISWAJEET PATRA VS	DEBANAN DAS VS	IA/0000142/2023 BALASORE SADAR /354 /2021 ()
74	CRLA/0000576/2023	STATE OF ODISHA LALMOHAN SINGH VS	SURYAKANTA DWIBEDI VS	// BANGRIPOSI /107 /2017 ()
75	CRLA/0000577/2023	STATE OF ODISHA SAMBHU MOHARANA VS	DEVASHIS PANDA VS	// TUMUDIBANDHA /85 /2019 ()
76	CRLA/0000578/2023	STATE OF ODISHA MATHI NAIK @ JHABO VS	HEMANTA KUMAR MOHANTA VS	// BAHALDA /63 /2019 ()
77	CRLA/0000579/2023	STATE OF ODISHA DILLIP KUMAR PANDA VS	SANTOSH KUMAR MAHANTY VS	// BADAGADA /325 /2021 ()
78	CRLA/0000580/2023	STATE OF ODISHA RAJU SINGH VS	LALITENDU BHUYAN VS	// BAISINGA /291 /2020 ()
79	CRLMC/0002437/2023	STATE OF ODISHA TIPU MISSAL VS	S.S.RAY 2 VS	// PARLAKHEMUNDI /68 /2018 ()
		STATE OF ODISHA		//

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80	CRLMC/0002438/2023	SIDHARTHA DASH VS STATE OF ODISHA	DEEPANJALI SAHU VS	BARBIL /162 /2019 () //
81	CRLMC/0002439/2023	JYOTI PRAKASH MOHANTY @ JYOTI PRASAD MOHANTY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MANGALA BAG /169 /2017 () //
82	CRLMC/0002440/2023	SADANANDA KANHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GOCHHAPADA /46 /2021 () //
83	CRLMC/0002441/2023	BISWAMITRA KANHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GOCHHAPADA /46 /2021 () //
84	CRLMC/0002442/2023	RAMESH KUMAR HARICHANDAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JATNI P.S. /340 /2019 () //
85	CRLMP/0001038/2023	JITENDRA SAR VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TIGIRIA /240 /2022 () //
86	CRLMP/0001039/2023	TRINATH PANDIT VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
87	CRLMP/0001040/2023	AMARJIT PANDA VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
88	CRLMP/0001041/2023	SHAKUNTALA JENA VS STATION OFFICER, KHANDAGIRI POLICE STATION	SUDHANSU SEKHAR JENA VS	/ /0 2ND ADJ CUM SPL JUDGE,BHUBANESWAR(Khordha ) CRREV/0000058/2022
89	CRLREV/0000284/2023	ANIL KUMAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	NANDIPADA /73 /2022 () //
90	CRLREV/0000285/2023	BHAGABAN SADANGI VS RAJASHREE SADANGI	KALPATARU MISHRA VS	/ /0 () //
91	FAO/0000236/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MSA	MOHANTY	/ /0



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		VS	VS	0
		SUKANTA NAYAK		//
92	MACA/0000503/2023	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	ADAM ALI KHAN	//
		VS	VS	0
		NILAMBAR KALAR		//
93	MACA/0000504/2023	B.M., SHRIRAM GENERAL INSURANCE COMPANY LTD	ADAM ALI KHAN	//
		VS	VS	0
		SANJAYA RAJAHANSA		//
94	RPFAM/0000172/2023	JITENDRA KUMAR DASH @ JITENDRA DASH	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		BINITA DASH		//
95	RPFAM/0000173/2023	B. SANTOSH KUMAR PATRA	AMIT KUMAR NATH	//
		VS	VS	0
		SUNITA PATRA		//
96	TRP(C)/0000191/2023	LIPIKA SWAIN @ PATRA	BIJAYA KUMAR ROUSTRAY	//
		VS	VS	JUDGE FAMILY COURT, KENDRAPARA(Kendrapara )
		SAROJKANTA PATRA		CP/0000369/2022
97	WA/0001094/2023	SECRETARY, WORKS DEPARTMENT, ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//
		VS	VS	0
		BAIKUNTHANATH MUDULI		//
98	WA/0001095/2023	SECRETARY, WORKS DEPARTMENT, ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//
		VS	VS	0
		CHANDRA SEKHAR RANA		//
99	WA/0001096/2023	SECRETARY, WORKS DEPARTMENT, ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//
		VS	VS	0
		KULAMANI MAJHI		//
100	WA/0001097/2023	SECRETARY, WORKS DEPARTMENT ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//
		VS	VS	0
		JAYANTA KUMAR MAHAKUD		//
101	WA/0001098/2023	SECRETARY, WORKS DEPARTMENT, ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//
		VS	VS	0
		GOURANGA CHARAN SAMAL		//
102	WA/0001099/2023	SECRETARY, WORKS DEPARTMENT, ODISHA	SURYA NARAYAN PATNAIK, A.G.A	//
		VS	VS	0

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103	WA/0001100/2023	RAJENDRA PRASAD DASH STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()
104	WA/0001101/2023	BHASKAR BHUIYAN STATE OF ODISHA VS	AMIYA KUMAR MISHRA,A.G.A VS	// // ()
105	WA/0001102/2023	BHAGABAN UPADHAYA STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY, A.G.A. VS	// // ()
106	WA/0001103/2023	PRATAP KUMAR MEHER THE DIRECTOR, TECHNICAL EDU. AND TRAINING VS	BIBHU PRASAD TRIPATHY, A.G.A. VS	// // ()
107	WA/0001104/2023	SHRIKANTA PANDA CHIEF ENGINEER,PUBLIC HEALTH,ODISHA VS	SAILAZA NANDAN DAS,A.S.C VS	// // ()
108	WA/0001105/2023	SABITRI PRADHAN STATE OF ODISHA VS	SATYA SUNDAR KANUNGO, A.G.A. VS	// // ()
109	WA/0001106/2023	KRUSHNA CHANDRA SAHOO STATE OF ODISHA VS	SATYA SUNDAR KANUNGO, A.G.A. VS	// // ()
110	WA/0001107/2023	PRAKASH KUMAR SETHI STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()
111	WA/0001108/2023	BALARAM CHRISTIAN SHYAM SUNDAR MOHANTY VS	SAMIR KUMAR MISHRA VS	// // ()
112	WA/0001109/2023	PETROLEUM DEALERS ASSOCIATION, ODISHA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()
113	WA/0001110/2023	BABAJI CHARAN ROUT STATE OF ODISHA VS	TARUN PATNAIK,A.G.A VS	// // ()
		RABINDRA NATH SATPATHY		//

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114	WA/0001111/2023	STATE OF ODISHA VS JUDHISTIRA SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
115	WA/0001112/2023	STATE OF ODISHA VS ABINASH DAS	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
116	WA/0001113/2023	SECRETARY,WORKS DEPARTMENT,ODISHA VS SAROJ KUMAR SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
117	WP(C)/0017178/2023	RANJITA MALLICK VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
118	WP(C)/0017179/2023	HARI NARYAN PRATHIHAR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
119	WP(C)/0017180/2023	SATYABHAMA DEVI WELFARE TRUST VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
120	WP(C)/0017181/2023	M/S. RAKESH KUMAR JENA VS COMMISSIONER OF CT AND GST, CUTTACK	MUKESH AGARWAL VS	// 0 //
121	WP(C)/0017182/2023	PADYUMNA KUMAR PANIGRAHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
122	WP(C)/0017183/2023	SANKARSANA MEKAP VS COLLECTOR, KENDRAPARA	SARAT CHANDRA MEKAP VS	// 0 //
123	WP(C)/0017184/2023	PRASAD KISHORE ROURAY VS THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR	MANORANJAN MOHAPATRA VS	// 0 //
124	WP(C)/0017185/2023	URMILA MAJHI VS EXECUTIVE OFFICER, BHADRAK	UNMESH CHANDRA JENA VS	// 0 //
125	WP(C)/0017186/2023	NABIN KISHOR DASH	KUNAL KUMAR SWAIN	//

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		VS	VS	0
126	WP(C)/0017187/2023	STATE OF ODISHA SIDHESWAR MANDAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
127	WP(C)/0017188/2023	STATE OF ODISHA NCC LTD.,HYDERABAD	S. SUDHAKAR RAO	//
		VS	VS	0
128	WP(C)/0017189/2023	MAHANADI COALFIELDS LTD.,SAMBALPUR PRASANTA KUMAR MOHAPATRA	M/S.BEDA PRAKASH PANDA, D.BEHERA, B.PATTANAYAK KUNAL KUMAR SWAIN	//
		VS	VS	0
129	WP(C)/0017190/2023	STATE OF ODISHA SHANTILATA BEHERA	G.P.MOHANTY	//
		VS	VS	0
130	WP(C)/0017191/2023	STATE OF ODISHA NARAYAN BAIRIGANJAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
131	WP(C)/0017192/2023	STATE OF ODISHA BHASKAR CHANDRA DAS	MANAS PATI	//
		VS	VS	0
132	WP(C)/0017193/2023	STATE OF ODISHA PRABHAT KUMAR MEHER	SAMEER KUMAR DAS	//
		VS	VS	0
133	WP(C)/0017194/2023	STATE OF ODISHA SWAPAN KRISHNA MANDAL	MANAS PATI	//
		VS	VS	0
134	WP(C)/0017195/2023	STATE OF ODISHA BRAHMANANDA KAR	NIRANJAN LENKA	//
		VS	VS	0
135	WP(C)/0017196/2023	SIBANI NANDA AMIT SHARMA	G.P.MOHANTY	//
		VS	VS	0
136	WP(C)/0017197/2023	STATE OF ODISHA PURNA CHANDRA MAHAPATRA	JYOTIRMAY GUPTA	//
		VS	VS	0

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137	WP(C)/0017198/2023	STATE OF ODISHA M/S.TARINI ASSOCIATES, CUTTACK VS	HEMANTA KUMAR ROUT VS	// // 0
138	WP(C)/0017199/2023	THE JOINT COMMNR. STATE TAX, CUTTACK DUSHASANA SWAIN VS	SATRUGHNA DASH (A) VS	// // 0
139	WP(C)/0017200/2023	STATE OF ODISHA DAYANIDHI MAHANTA VS	TUSAR KANTA MAHANTA VS	// // 0
140	WP(C)/0017201/2023	STATE OF ODISHA LALMOHAN PATRA VS	ARJUNA CHARAN BEHERA VS	// // 0
141	WP(C)/0017202/2023	STATE OF ODISHA SATYABHAMA PALAI VS	BISWAJIT MOHAPATRA VS	// // 0
142	WP(C)/0017203/2023	STATE OF ODISHA SANJAYA KUMAR DAS VS	BISWARANJAN DALAI VS	// // 0
143	WP(C)/0017204/2023	STATE OF ODISHA SEBATI MALIK VS	SATRUGHNA DASH (A) VS	// // 0
144	WP(C)/0017205/2023	STATE OF ODISHA BIJAYA KUMAR MALLIK VS	HIMANSU SEKHAR SATAPATHY VS	// // 0
145	WP(C)/0017206/2023	AO, UNION BANK OF INDIA,JAYADEV VIHAR BRANCH, BBSR JASHODA PADHAN VS	PRADIPTA KUMAR SINGH VS	// // 0
146	WP(C)/0017207/2023	MAHANADI COALFIELDS LTD.,SUNDARGARH PUSPANJALI PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
147	WP(C)/0017208/2023	STATE OF ODISHA SIBA SANKAR BEHERA VS	NIHAL RATH VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0017209/2023	UDHAB MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
149	WP(C)/0017210/2023	JITENDRA DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
150	WP(C)/0017211/2023	KANHAI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
151	WP(C)/0017212/2023	PRADEEP KUMAR SENAPATY VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	BASUDEV PUJARI VS	// 0 //
152	WP(C)/0017213/2023	MASAT RAM PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
153	WP(C)/0017214/2023	MAGUNI CHARAN LENKA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
154	WP(C)/0017215/2023	PANKAJ KUMAR PATEL @ PANKAJ PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
155	WP(C)/0017216/2023	JAINAF BIBI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
156	WP(C)/0017217/2023	M/S. SUCESSKING CONTRACTORS PVT. LTD, CUTTACK VS PRINCIPAL CHIEF MATERIALS MANAGER EAST COAST RAILWAY, BBSR	GOPINATH MISHRA VS	// 0 //
157	WP(C)/0017218/2023	JHARU PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
158	WP(C)/0017219/2023	AISHWARJYA SAHOO VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
159	WP(C)/0017220/2023	SABITA NAYAK	LALITENDU BHUYAN	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0017221/2023	MAKAR CHANDRA SAHANI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0017222/2023	NAROTTAM SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0017223/2023	L.N.INFRASTRUCTURE AND CONSTRUCTION PVT. L	SETHI BARGADH HAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0017224/2023	KSHIROD PRASAD SAHOO	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0017225/2023	SARASWATI BEHERA	KHIROD KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0017226/2023	JYOTSNA PATTANAYAK	JITENDRA SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0017227/2023	GUNANIDHI MALL	KUNJA SUNDAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0017228/2023	MOTORSIGNS INDIA, CHENNAI	NIKUNJA KUMAR DEO	//
		VS	VS	0
		UNION OF INDIA		//
168	WP(C)/0017229/2023	MAININDRA KUMAR SAHU	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0017230/2023	GOVERNING BODY OF BALIAPALA COLLEGE OF PH	ISSPAMEDUCMOBAPRASORE	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0017231/2023	KUMARI PRADHAN	ASHOK KUMAR DAS	//
		VS	VS	0

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171	WP(C)/0017232/2023	STATE OF ODISHA JYOTI PRAKASH DAS VS	SATYABRATA MOHANTY VS	// // ()
172	WP(C)/0017233/2023	STATE OF ODISHA KHIROD MALLICK VS	BIBHUTI BHUSAN NANDA VS	// // ()
173	WP(C)/0017234/2023	AO CUM C.M. INDIAN BANK, BBSR KRUSHNA CHANDRA MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
174	WP(C)/0017235/2023	STATE OF ODISHA RABINDRA KUMAR DAS VS	SADASIVA PATRA I VS	// // ()
175	WP(C)/0017236/2023	STATE OF ODISHA PRADEEP SINGH THAKUR VS	PRITAM KUMAR MOHANTY VS	// // ()
176	WP(C)/0017237/2023	UNION OF INDIA SULOCHANA MOHANTY VS	RAMESH CHANDRA SWAIN VS	// // ()
177	WP(C)/0017238/2023	STATE OF ODISHA KALI CHARAN MANIK VS	MANASI PANDA VS	// // ()
178	WP(C)/0017239/2023	STATE OF ODISHA MANORAMA PRADHAN VS	BHARAT BHUSAN ROUTRAY VS	// // ()
179	WP(C)/0017240/2023	STATE OF ODISHA HEMANTA KUMAR BISWAL VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
180	WP(C)/0017241/2023	STATE OF ODISHA BIPIN BIHARI SWAIN VS	DR. BINODA KUMAR MISHRA VS	// // ()
181	WP(C)/0017242/2023	CHAIRMAN CUM MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORP., BBSR NIRANJAN DAS VS	GOPAL PRASAD JENA VS	// // ()
		STATE OF ODISHA		//



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182	WP(C)/0017243/2023	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //
183	WP(C)/0017244/2023	DR. SAMBHU PANIGRAHI VS PRINCIPAL SECY.-CUM-ADDL. CHIEF SECY. TO GOVT.,WR DEPT.,BBSR	GOPAL PRASAD JENA VS	// () //
184	WP(C)/0017245/2023	NABA KISHORE NAYAK VS STATE LEVEL SCRUTINY COMMITTEE, CUTTACK	SWAPNA KUMAR OJHA VS	// () //
185	WP(C)/0017246/2023	THE ODISHA STATE CO OPERATIVE MILK PRODUCTION & MARKETING SOCIETY, BBSR VS THE DY. COMMNR. OF INCOME TAX, BBSR	RUDE PRANJAN VS	// () //
186	WP(C)/0017247/2023	RANI NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //
187	ABLAPL/0005101/2023	MANOJ KUMAR RANA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI TOWN /125 /2023 S.D.J.M.,PURI(Puri) GR/0000259/2023
188	ABLAPL/0005102/2023	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	THAKURGARH /124 /2023 () //
189	ABLAPL/0005103/2023	SUBASINI NAYAK VS STATE OF ODISHA	SANGRAM RATH VS	GOP /173 /2017 () //
190	ABLAPL/0005104/2023	TUSAR RANJAN NAYAK VS STATE OF ODISHA	BANDITA RANI RATH VS	NIALI /86 /2023 () //
191	ABLAPL/0005105/2023	BANDITA JOSHI VS STATE OF ODISHA	SANGRAMJIT PANDA VS	JEYPORE TOWN /141 /2023 () //
192	ABLAPL/0005106/2023	KAMAL KANTA GIRI@TUNA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA 2 VS	BALIAPAL /133 /2023 () //
193	ABLAPL/0005107/2023	PRAHALLAD BISWAL	SATYABRATA PANDA	KANTAMAL /88 /2023

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		VS	VS	()
194	ABLAPL/0005108/2023	STATE OF ODISHA SUBRAT NAHAK	RABINDRA PRASAD PATNAIK	// NALCO /77 /2023
		VS	VS	()
195	ABLAPL/0005109/2023	STATE OF ODISHA SUREKHA SAHU	SATYABRATA PANDA	// KANTAMAL /87 /2023
		VS	VS	()
196	ABLAPL/0005110/2023	STATE OF ODISHA PRAFULLA NAG	SATYABRATA PANDA	// KANTAMAL /76 /2023
		VS	VS	()
197	ABLAPL/0005111/2023	STATE OF ODISHA MILAN KUMAR DAS	ARJUNA CHARANA BEHERA	// SINGLA /82 /2023
		VS	VS	()
198	ABLAPL/0005112/2023	STATE OF ODISHA SANJIB KUMAR MISHRA	AMITAV TRIPATHY	// KHANDAPARA /111 /2023
		VS	VS	()
199	ABLAPL/0005113/2023	STATE OF ODISHA BASANTI BEHERA	DEEPAK KU SAHOO	// KENDRAPARA /210 /2022
		VS	VS	()
200	ABLAPL/0005114/2023	STATE OF ODISHA LAXMAN PANGI	RAMESH CHANDRA MAHARANA	// JEYPORE MAHILA /57 /2023
		VS	VS	()
201	ABLAPL/0005115/2023	STATE OF ODISHA SANGRAM SAHOO @ CHOTU	ANUGRAHA NARAYAN SAMANTRAY	// DHENKANAL TOWN /56 /2023
		VS	VS	()
202	ABLAPL/0005116/2023	STATE OF ODISHA BHAJA RAMA PRADHAN	DEEPAK KU SAHOO	// CHAULIAGANJA /351 /2022
		VS	VS	()
203	ABLAPL/0005117/2023	STATE OF ODISHA LITUNA MAJHI	ANUGRAHA NARAYAN SAMANTARAY	// ERASAMA /332 /2022
		VS	VS	()
204	ABLAPL/0005118/2023	STATE OF ODISHA SANJAYA NAIK	GOKULANANDA SAHU	// KASHIPUR /6 /2023
		VS	VS	()

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205	ABLAPL/0005119/2023	STATE OF ODISHA AJIT KUMAR BEHERA @ LIKU VS	SAPAN KUMAR LENKA VS	// KISSANNAGAR PS /87 /2023 ()
206	ABLAPL/0005120/2023	STATE OF ODISHA NARESH BHUE VS	SARATHI JYOTI MOHANTY VS	// BARGARH RURAL /60 /2023 ()
207	ABLAPL/0005121/2023	STATE OF ODISHA CHANDRASEKHAR SAHOO VS	PARTHA SARATHI NAYAK VS	// / /0 S.D.J.M.,JAJPUR(Jajapur ) ICC/0000072/2023
208	ABLAPL/0005122/2023	STATE OF ODISHA KALIA CHENDIA VS	PARTHA SARATHI NAYAK VS	SPL.TASK FORCE /7 /2023 ()
209	ABLAPL/0005123/2023	STATE OF ODISHA CHANDAN KUMAR ROUL @ CHANDAN ROUL VS	DEBASNAN DAS VS	// TIRTOL /229 /2023 ()
210	ABLAPL/0005124/2023	STATE OF ODISHA PYUSH @ SANTOSHSHIBA ADHIKARY @ SANTOSHIBARIDAS VS	BRINDAN MISHRA VS	// KARANJIA /157 /2023 ()
211	ABLAPL/0005125/2023	STATE OF ODISHA PRASHANTA MOHANTY VS	SURESH KUMAR JENA VS	// JALESWAR /203 /2023 ()
212	ABLAPL/0005126/2023	STATE OF ODISHA KISHOR KUMAR JENA VS	NIKUNJA KUMAR ROUT VS	// TANGI /87 /2023 ()
213	ABLAPL/0005127/2023	STATE OF ODISHA ALEKHA MAHARANA VS	SOUMYA MISHRA VS	// BADAMBADI /172 /2023 ()
214	ABLAPL/0005128/2023	STATE OF ODISHA LAXMIDHAR SWAIN VS	SATYAJIT MOHAPATRA VS	// SABARANG /93 /2023 ()
215	ABLAPL/0005129/2023	STATE OF ODISHA SWADHILATA NAYAK VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// RAGHUNATHPUR /129 /2023 () //

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216	ABLAPL/0005130/2023	BRAJA RANA @ BRAJABANDHU RANA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	TIGIRIA /72 /2023 () //
217	ABLAPL/0005131/2023	RABINDRA KUMAR CHINARA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	TIGIRIA /72 /2023 () //
218	ABLAPL/0005132/2023	SAPAN CHINARA @ SAPAN KUMAR CHINARA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	TIGIRIA /72 /2023 () //
219	ABLAPL/0005133/2023	CHITTARANJAN NAYAK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	TIGIRIA /72 /2023 () //
220	ABLAPL/0005134/2023	BIBHU RANA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	TIGIRIA /72 /2023 () //
221	ABLAPL/0005135/2023	PARESH KUMAR PARIDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SABARANG /93 /2023 () //
222	ABLAPL/0005136/2023	PINTU RANA @ BISWARANJAN RANA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	TIGIRIA /72 /2023 () //
223	ABLAPL/0005137/2023	SUBRAT MANTRY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /251 /2023 () //
224	ABLAPL/0005138/2023	PRAVAKAR NAHAK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	NALCO /77 /2023 () //
225	ABLAPL/0005139/2023	SACHALA PARIJA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	BADAGODA P.S. /142 /2023 () //
226	ABLAPL/0005140/2023	SAROJ KUMAR SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	MALGODOWN /82 /2023 () //
227	ABLAPL/0005141/2023	ASHIS KUMAR SWAIN	RANJAN KUMAR NAYAK	BYREE /60 /2023

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		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0005142/2023	BIBHUTI BHUSAN MOHANTY	PRATAP KUMAR MOHANTY	KHAJURIPADA /43 /2023
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0005143/2023	PRASANA KUMAR ROUT @ PRASANNA ROUT	ANIRUDHA DAS	DHENKANAL SADAR /371 /2023
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0005144/2023	ANANTA DIGAL @ ANANTA KUMAR DIGAL	PRATAP KUMAR MOHANTY	KHAJURIPADA /43 /2023
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0005145/2023	BASUDEBA NAYAK	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /140 /2023
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0005146/2023	SK ABDUL AMAR	SANJIB KUMAR BHANJADEO	REMUNA /75 /2023
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0005147/2023	AMIYA KUMAR PARIDA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /678 /2022
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0005148/2023	RAMESH NAYAK	SANJIB KUMAR BHANJADEO	KODALA /289 /2015
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0005149/2023	DILLIP BHOI	SANJIB KUMAR BHANJADEO	KHURDA SADAR /142 /2021
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0005150/2023	CHANDAN DAS	SANJIB KUMAR BHANJADEO	KHURDA MODEL /678 /2022
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0005151/2023	BIKASH BEHERA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /678 /2022
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0005152/2023	DEBENDRA PANI	SANJIB KUMAR BHANJADEO	KHURDA MODEL /275 /2023
		VS	VS	()

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239	ABLAPL/0005153/2023	STATE OF ODISHA TRINATH MUDULI VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /275 /2023 ()
240	ABLAPL/0005154/2023	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /275 /2023 ()
241	ABLAPL/0005155/2023	STATE OF ODISHA B. DINABANDHU PATRA VS	SANJIB KUMAR BHANJADEO VS	// KABISURYANAGAR /247 /2023 ()
242	ABLAPL/0005156/2023	STATE OF ODISHA BIPINI KHATUA VS	PRADEEP KUMAR DAS VS	// TIHIDI /154 /2023 ()
243	ABLAPL/0005157/2023	STATE OF ODISHA RAF SAHA @ RAPH SAHA @ RAUF SAHA VS	SOUMYA RANJAN DAS VS	// / /0 ()
244	ABLAPL/0005158/2023	UNION OF INDIA (RAILWAY) GOPAL SETHI VS	BISWAJIT PASAYAT VS	// ASTARANGA /49 /2023 ()
245	ABLAPL/0005159/2023	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	PRADEEP KUMAR DAS VS	// / /0 ()
246	ABLAPL/0005160/2023	UNION OF INDIA (RLY) PERIT KRIPUTIKA VS	S.S.RAY (2) VS	// CHANDRAPUR /75 /2021 ()
247	ABLAPL/0005161/2023	STATE OF ODISHA BHIKARI SWAIN VS	S.S.RAY (2) VS	// GANGAPUR (ASKA) /34 /2023 ()
248	ABLAPL/0005162/2023	STATE OF ODISHA CHANDRIKA CHOUHAN VS	BIBHUTI BHUSAN CHOUDHURY VS	// CHAULIAGANJA /135 /2023 ()
249	ABLAPL/0005163/2023	STATE OF ODISHA ASHISH MOHANTY @ BABLU MOHANTY VS	BHARAT BHUSAN ROUSTRAY VS	// BELPARA /24 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	ABLAPL/0005164/2023	PRAFULLA KUMAR BHADRA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JENAPUR /78 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000543/2023
251	ABLAPL/0005165/2023	MANOJ KUMAR DAS VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	/ /0 ) //





27	ABLAPL/2610/2023 1270/2023 CRLA/417/2019	SANTOSH BISWAL-MP	BAIBASWATA PANIGRAHI MR.PULAKIT MOHANTY
28	1271/2023 CRLA/576/2023	LALMOHAN SINGH-MP	SURYAKANTA DWIBEDI
29	1272/2023 CRLA/576/2023	LALMOHAN SINGH-MP	SURYAKANTA DWIBEDI
30	1273/2023 CRLA/576/2023	LALMOHAN SINGH-MP	SURYAKANTA DWIBEDI
31	1274/2023 CRLA/577/2023	SAMBHU MOHARANA-MP	DEVASHIS PANDA
32	1275/2023 CRLA/577/2023	SAMBHU MOHARANA-MP	DEVASHIS PANDA
33	1276/2023 CRLA/577/2023	SAMBHU MOHARANA-MP	DEVASHIS PANDA
34	1277/2023 CRLA/578/2023	MATHI NAIK @ JHABO-MP	HEMANTA KUMAR MOHANTA
35	1278/2023 CRLA/578/2023	MATHI NAIK @ JHABO-MP	HEMANTA KUMAR MOHANTA
36	1279/2023 CRLA/578/2023	MATHI NAIK @ JHABO-MP	HEMANTA KUMAR MOHANTA
37	1280/2023 CRLA/580/2023	RAJU SINGH-MP	LALITENDU BHUYAN
38	1281/2023 CRLA/580/2023	RAJU SINGH-MP	LALITENDU BHUYAN
39	1282/2023 CRLA/580/2023	RAJU SINGH-MP	LALITENDU BHUYAN
40	1736/2023 CRLMC/2440/2023	SADANANDA KANHAR-MP	SANJIB KUMAR BHANJADEO
41	1737/2023 CRLMC/2441/2023	BISWAMITRA KANHAR-MP	SANJIB KUMAR BHANJADEO
42	2821/2023 WA/1094/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
43	2822/2023 WA/1094/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
44	2823/2023 WA/1094/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
45	2824/2023 WA/1095/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
46	2825/2023 WA/1095/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
47	2826/2023 WA/1100/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
48	2827/2023 WA/1095/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
49	2828/2023 WA/1100/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
50	2829/2023 WA/1100/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
51	2830/2023 WA/1096/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
52	2831/2023 WA/1096/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
53	2832/2023 WA/1096/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
54	2833/2023 WA/1102/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
55	2834/2023 WA/1102/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
56	2835/2023 WA/1102/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
57	2836/2023 WA/1097/2023	SECRETARY,WORKS DEPARTMENT ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A

58	2837/2023 WA/1097/2023	SECRETARY,WORKS DEPARTMENT ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
59	2838/2023 WA/1097/2023	SECRETARY,WORKS DEPARTMENT ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
60	2839/2023 WA/1098/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
61	2840/2023 WA/1098/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
62	2841/2023 WA/1103/2023	THE DIRECTOR, TECHNICAL EDU. AND TRAINING-MP	BIBHU PRASAD TRIPATHY, A.G.A.
63	2842/2023 WA/1098/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
64	2843/2023 WA/1103/2023	THE DIRECTOR, TECHNICAL EDU. AND TRAINING-MP	BIBHU PRASAD TRIPATHY, A.G.A.
65	2844/2023 WA/1103/2023	THE DIRECTOR, TECHNICAL EDU. AND TRAINING-MP	BIBHU PRASAD TRIPATHY, A.G.A.
66	2845/2023 WA/1099/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
67	2846/2023 WA/1099/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
68	2847/2023 WA/1099/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
69	2848/2023 WA/1101/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
70	2849/2023 WA/1101/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
71	2850/2023 WA/1105/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
72	2851/2023 WA/1105/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
73	2852/2023 WA/1105/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
74	2853/2023 WA/1104/2023	CHIEF ENGINEER,PUBLIC HEALTH,ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
75	2854/2023 WA/1104/2023	CHIEF ENGINEER,PUBLIC HEALTH,ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
76	2855/2023 WA/1104/2023	CHIEF ENGINEER,PUBLIC HEALTH,ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
77	2856/2023 WA/1106/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
78	2857/2023 WA/1106/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
79	2858/2023 WA/1106/2023	STATE OF ODISHA-MP	SATYA SUNDAR KANUNGO, A.G.A.
80	2859/2023 WA/1107/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
81	2860/2023 WA/1107/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
82	2861/2023 WA/1107/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
83	2862/2023 WA/1109/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
84	2863/2023 WA/1109/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
85	2864/2023 WA/1109/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
86	2865/2023 WA/1110/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
87	2866/2023 WA/1110/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
88	2867/2023 WA/1110/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
89	2868/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.

90	WA/1111/2023 2869/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
91	WA/1111/2023 2870/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
92	WA/1111/2023 2871/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
93	WA/1113/2023 2872/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
94	WA/1113/2023 2873/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
95	WA/1113/2023 2874/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
96	WA/1112/2023 2875/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
97	WA/1112/2023 2876/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
98	WA/1112/2023 7800/2023	DILIP KUMAR NAYAK-MP	M. BALAKRISHNA RAO
99	WP(C)/13919/2023 7801/2023	RANJITA MALLICK-MP	DEBADEEPTA SAHOO
100	WP(C)/17178/2023 7802/2023	SATYABHAMA DEVI WELFARE TRUST-MP	GOPINATH MISHRA
101	WP(C)/17180/2023 7803/2023	M/S. RAKESH KUMAR JENA-MP	MUKESH AGARWAL
102	WP(C)/17181/2023 7804/2023	M/S DURGA MADHAB ENTERPRISES-MP	
103	WP(C)/27628/2021 7805/2023	PRASAD KISHORE ROUSTRAY-MP	MANORANJAN MOHAPATRA
104	WP(C)/17184/2023 7806/2023	NCC LTD.,HYDERABAD-MP	S. SUDHAKAR RAO
105	WP(C)/17188/2023 7807/2023	PRABHAT KUMAR MEHER-MP	SAMEER KUMAR DAS
106	WP(C)/17193/2023 7808/2023	BRAHMANANDA KAR-MP	NIRANJAN LENKA
107	WP(C)/17195/2023 7809/2023	PURNA CHANDRA MAHAPATRA-MP	JYOTIRMAY GUPTA
108	WP(C)/17197/2023 7810/2023	M/S.TARINI ASSOCIATES, CUTTACK-MP	HEMANTA KUMAR ROUT
109	WP(C)/17198/2023 7811/2023	DAYANIDHI MAHANTA-MP	TUSAR KANTA MAHANTA
110	WP(C)/17200/2023 7812/2023	LALMOHAN PATRA-MP	ARJUNA CHARAN BEHERA
111	WP(C)/17201/2023 7813/2023	DUSHASANA SWAIN-MP	SATRUGHNA DASH (A)
112	WP(C)/17199/2023 7814/2023	BIJAYA KUMAR MALLIK-MP	HIMANSU SEKHAR SATAPATHY
113	WP(C)/17205/2023 7815/2023	SEBATI MALIK-MP	SATRUGHNA DASH (A)
114	WP(C)/17204/2023 7816/2023	JASHODA PADHAN-MP	PRADIPTA KUMAR SINGH
115	WP(C)/17206/2023 7817/2023	M/S. ASHA KIRAN CHARITABLE SOCIETY-MP	SIDHARTHA RAY
116	WP(C)/17524/2022 7818/2023	M/S. SUCESSKING CONTRACTORS PVT. LTD, CUTTACK-MP	GOPINATH MISHRA
117	WP(C)/17217/2023 7819/2023	L.N.INFRASTRUCTURE AND CONSTRUCTION PVT. LTD, BARIKELP-MP	SURYA NARAYAN PATNAIK
118	WP(C)/17223/2023 7820/2023	GOVERNING BODY OF BALIAPALA COLLEGE OF PHYSICAL EDUCATION, BALASPUR-MP	JITENDRA SAMANTARAY
119	WP(C)/17230/2023 7821/2023	GOVERNING BODY OF BALIAPALA COLLEGE OF PHYSICAL EDUCATION, BALASPUR-MP	JITENDRA SAMANTARAY
120	WP(C)/17230/2023 7822/2023	JYOTSNA PATTANAYAK-MP	JITENDRA SAMANTARAY
	WP(C)/17226/2023		

121	7823/2023 WP(C)/15950/2023	JAYDEBANANDA DEVGOSWAMI-MP	
122	7824/2023 WP(C)/17233/2023	KHIROD MALLICK-MP	BIBHUTI BHUSAN NANDA
123	7825/2023 WP(C)/17236/2023	PRADEEP SINGH THAKUR-MP	PRITAM KUMAR MOHANTY
124	7826/2023 WP(C)/3618/2012	SARAT CH.SAMAL and ANR.-MP	M/S.N.P.PARIJA
125	7827/2023 WP(C)/17237/2023	SULOCHANA MOHANTY-MP	RAMESH CHANDRA SWAIN
126	7828/2023 WP(C)/17245/2023	NABA KISHORE NAYAK-MP	SWAPNA KUMAR OJHA
127	7829/2023 WP(C)/17246/2023	THE ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION, BBSR-MP	
128	7830/2023 WP(C)/17247/2023	RANI NAYAK-MP	NIRANJAN PANDA